

OPEN COURT**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 06th day of **MARCH**, 2018

Present :

Hon'ble Mr. Justice Dinesh Gupta, Member-J

**Review Application No.330/00006/2017
IN**

Original Application No.1086/2016
(U/S 19, Administrative Tribunals Act, 1985)

1. Union of India through its Secretary of Defence Secretary, Ministry of Defence, South Block D.H.Q. New Delhi-110011.
2. The Controller General of Defence Accounts, Ulan Batar Road, Palam, Delhi Cantt. 110010.
3. The Principal Controller of Accounts (Factories) 10 A Sahid Khudiram Bose Road, Kolkata (West Bengal).
4. The Account Officer, Grey Iron Foundry, Jabalpur (M.P.)
5. The Additional Controller of Finance & Accounts (AN) Accounts Office, Ordnance Clothing Factory, Shahjahanpur.

..... Review Applicants.

By Advocate – Shri Ahutosh Shukla.

V E R S U S

Laeq Ali Khan Son of Late Sri Mohd. Ishaq Khan R/o 164 Tarin Tikali District Shahjahanpur.

.....Respondent (Applicant in OA).

ORDER

Heard Shri Ashutosh Shukla, counsel for the applicant (review applicant).

2. The transfer order of the applicant, in the O.A., was quashed by allowing the original application No. 1086/2016 vide order dated 24.08.2016. Thereafter, the respondents immediately filed a review application. However, before the disposal of review application, the applicant has already retired from service. Hence, the review application is dismissed as having become infructuous.

MEMBER (J)

/SS/